

ORISSA HIGH COURT**FILING REPORT AS ON :08/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/31939/2025	DARSHAN SURYA SAHU VS SANDEEP DASH	ABINASH BARIK VS	// ()	
2	D-BLAPL/24227/2025	ASHOK PUHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /939 /2024 () //	AOR20220000371C202500129
3	D-BLAPL/24228/2025	MANORANJAN MALIK @ MANOJ VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NAIKANI-DIHI /58 /2025 () //	AOR20220001558C202500158
4	D-BLAPL/24230/2025 BLAPL/8400/2025	JARANA @ JHARABARALENDIA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PATNAGARH /213 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000843/2025	AOR20220002238C202500025
5	D-BLAPL/24232/2025	RANJAN RAJHANSA VS STATE OF ODISHA	PARTHA SARATHI ACHARYA VS	ATTABIRA /444 /2024 () //	
6	D-BLAPL/24235/2025	BABULU BISHI VS STATE OF ODISHA	MOHIT KUMAR PATI VS	DUNGURIPALI /77 /2025 () //	AOR20220001535C202500155
7	D-BLAPL/24236/2025	KUNA SAMAL VS STATE OF ODISHA	LOKANATH NAIK VS	//0 () //	
8	D-BLAPL/24239/2025	BIKRAM KUMAR JETHI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	S.P.(CID-CRL),CUTTACK /5 /2025 () //	
9	D-BLAPL/24240/2025	PADMALAV SAHOO @ PADMANAV SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SALIPUR /133 /2025 () //	
10	D-BLAPL/24250/2025	SATYABRATA NAYAK VS STATE OF ODISHA	KUMAR KASHYAP VS	BASTA /23 /2023 () //	AOR20230000401C202500018
11	D-BLAPL/24256/2025	RAJENDRA NAIK VS STATE OF ODISHA	RASHMI NARAYAN PATNAIK VS	LAHUNIPADA /109 /2025 () //	

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12	D-BLAPL/24258/2025	SAROJ SAHOO @ SAROJ KUMAR SAHOO @ BAINA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /135 /2023 () //	
13	D-BLAPL/24259/2025	BIRANCHI RANA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	//0 () //	
14	D-BLAPL/24261/2025	ANIL GARTIA VS STATE OF ODISHA	SOUGAT DASH VS	BARGARH /90 /2022 () //	AOD20240000012C202500173
15	D-BLAPL/24262/2025	SOMANATH JANI VS STATE OF ODISHA	SURIYA NARAYAN SAHU VS	MOHANA /82 /2024 () //	AOD20240000001C202500158
16	D-BLAPL/24264/2025	BISRABA MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	K.NUAGOAN /122 /2025 () //	
17	D-BLAPL/24268/2025	ROSHAN SAHOO @ TIMA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BALIANTA P.S. /219 /2025 () //	
18	D-BLAPL/24270/2025	BIJAYA BEHERA VS STATE OF ODISHA	MAHES DAS VS	GANGAPUR (ASKA) /202 /2025 () //	
19	D-BLAPL/24273/2025	HASINA BIBI VS STATE OF ODISHA	KULDEEP MOHANTY VS	Bamapada (Industrial Area) /128 /2025 () //	AOD20240000012C202500174
20	D-BLAPL/24274/2025	BANAMALI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /154 /2024 () //	
21	D-BLAPL/24275/2025	LALITA CHANDRA @ SUNIL KUMAR DIGAL @ LALITA CHANDRA @ SUNIL KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /154 /2024 () //	
22	D-BLAPL/24279/2025	MANORANJAN PRADHAN VS STATE OF ODISHA	BISHNU PRASAD MALLICK VS	//0 () //	
23	D-BLAPL/24280/2025	DILLIP KUMAR MOHANTY @ MITU	BISHNU PRASAD MALLICK	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24281/2025	GANGASMITA MALLICK @ AISHA	SOUMIK SPANDAN TRIPATHY	INDUSTRIAL ESTATE PS /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24282/2025	HAPIZ KHAN	DIPTIMAYEE LENKA	ASTARANGA /21 /2024	AOD20240000324C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24285/2025	SNIGDHA MOHANTY	NIRAJ KUMAR SETHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24293/2025	AKASH PRADHAN	SURENDRA KUMAR BISWAL	KHAJURIPADA /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24297/2025	CHUDAMANI CHHATRIA	RABINDRA NATH PRUSTY	SINAPALI /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24305/2025	RAJ KUMAR SAHOO	PARTHA SARATHI DAS	BARBIL /227 /2024	AOD20240000364C202500136
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24307/2025	DEBABRATA SAHU @ SONU	PRAKASH KUMAR MISHRA	KULIANA /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24310/2025	A.UDAYA	AMBIKA PRASAD RATH	DARGHA BAZAR /174 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24316/2025	SANYASI NAIK	MAHES DAS	GANGAPUR (ASKA) /205 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24318/2025	MITHEN ORAM	ASWINI KUMAR DASH	THELKOLOI PS /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24324/2025	TIRTHA ORAM	ASWINI KUMAR DASH	THELKOLOI PS /41 /2025	
		VS	VS	()	

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35	D-BLAPL/24327/2025	STATE OF ODISHA PANCHANAN ORAM VS	ASWINI KUMAR DASH VS	// THELKOLOI PS /41 /2025 ()	
36	D-BLAPL/24328/2025	STATE OF ODISHA KHIROD KUMAR NAYAK VS	ALOK KUMAR DAS VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /58 /2024 ()	
37	D-BLAPL/24336/2025	STATE OF ODISHA HEMANTA BAGH VS	DHANANJAYA MUND VS	// GOLAMUNDA /40 /2024 ()	
38	D-BLAPL/24344/2025	STATE OF ODISHA PRABHAKAR TAREI VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /618 /2025 ()	
39	D-BLAPL/24347/2025	STATE OF ODISHA DEKESWAR SAHU @ NAKESH VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /210 /2025 ()	
40	D-BLAPL/24348/2025	STATE OF ODISHA BACHINGA @ PATINGA MALLICK VS	JYOTIRMAYA SAHOO VS	// MOHANA /82 /2025 ()	
41	D-BLAPL/24350/2025	STATE OF ODISHA MAMI @ MAMINA DAS VS	HRUDANANDA TRIPATHY VS	// GOPALPRASAD /196 /2025 ()	
42	D-BLAPL/24358/2025	STATE OF ODISHA AMAN SHARMA VS	SUSHANTA KUMAR PRADHAN VS	// //0 ()	
43	D-BLAPL/24360/2025	STATE OF ODISHA RAJ KISHORE BEHERA @ RAJ SETHI VS	SIDDHARTH GOUTAM DAS VS	// BAIDYANATHPUR /328 /2025 ()	
44	D-BLAPL/24361/2025	STATE OF ODISHA IMAM AHMED RAZA VS	BIKRAM CHANDRA GHADAI VS	// //0 ()	
45	D-BLAPL/24363/2025	STATE OF ODISHA NILU @ NILURRAM MAJHI VS	SIDDHARTH GOUTAM DAS VS	// BELPARA /187 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/24366/2025	SK. SADIRUDDIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SPECIAL CRIME UNIT /16 /2023 () //	
47	D-BLAPL/24368/2025	AJAYA KHARA VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /92 /2024 () //	
48	D-BLAPL/24378/2025	CHANDRAMANI SUNANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAIMURA /75 /2023 () //	
49	D-BLAPL/24379/2025	BAPI @ BICHITRA JENA VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	DHARMASALA /687 /2024 () //	
50	D-BLAPL/24382/2025	TRIBIKRAM BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 () //	
51	D-BLAPL/24384/2025	MANOJ LOMGA VS STATE OF ODISHA	RAMESH KUMAR SAHOO VS	JHIRPANI P.S. /47 /2024 () //	AOR20230000228C202500002
52	D-CMAPL/32056/2025	DINESH KUMAR AGRAWAL VS INDIAN TELECOM INDUSTRIES LTD.	RAMDAS ACHARY VS	// () //	
53	D-CMP/31938/2025	ANAM CHARAN MISHRA VS KULAMANI MISHRA	PRASANTA KUMAR SATAPATHY VS	// () //	
54	D-CMP/31946/2025	M/S. NUTRINE CONFECTIONARY LTD. VS K.RENUKA	KALYAN PATNAIK VS	// () //	
55	D-CMP/31966/2025	RUKMINI BEHERA VS UTTAM KUMAR DAS	MAHESWAR MOHANTY VS	// () //	
56	D-CMP/32019/2025	RANJIT SAHOO @ RANJIT KUMAR SAHOO VS THE COLLECTOR, PURI	ANAM CHARAN PANDA VS	// () //	
57	D-CMP/32020/2025	SRIDHARA MAJHI	DEBABRATA DASH	//	

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		VS	VS	0	
58	D-CMP/32026/2025	MURALIDHARA PANDA MANASWINI KAR	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
59	D-CMP/32085/2025	SATYABHAMA SWAIN CHANDANA CHAKRADHAR RAO	JIBAN RANJAN DASH	//	
		VS	VS	0	
60	D-CONTC/31927/2025	CHANDANA JAGAN MOHINI KAILASH MALLIK	ADV.	//	
		VS	VS	0	
61	D-CONTC/31932/2025	AMRIT RUTURAJ,IAS CHANDRA PRAKASH RATH	ADV.	//	
		VS	VS	0	
62	D-CONTC/31936/2025	MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA NARESH KUMAR PRADHAN	ADV.	//	
		VS	VS	0	
63	D-CONTC/31940/2025	ARINDAM DAKUA,IAS BIBEKANANDA PANDA	ADV.	//	
		VS	VS	0	
64	D-CONTC/31964/2025	SATYABRATA SAHU,IAS KUPULI HARIBANDHU REDDY	ADV.	//	
		VS	VS	0	
65	D-CONTC/31971/2025	RABINDRANATH MISHRA,CDMO,KORAPUT ATKU MAJHI	ADV.	//	
		VS	VS	0	
66	D-CONTC/31977/2025	ALOK KAR,IAS ITISHREE GHADEI	ADV.	//	
		VS	VS	0	
67	D-CONTC/31988/2025	KIRANDEEP KUAR SAHOTA,IAS M. DAMAYANTI @ DAMAYANTI MANDADI	ASHUTOS DASH	//	AOR20220003068C202500017
		VS	VS	0	
68	D-CONTC/31990/2025	ARUN KUMAR PADHY,SUPERINTENDENT OF EXCISE, KORAPUT JITESH SHARMA	SOUMYA MISHRA	//	
		VS	VS	0	

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		SIDDHESHWAR BALIRAM BONDAR, COLLECTOR, SAMBALPUR		//	
69	D-CONTC/31995/2025	JYOTI PRAKASH NANDA	AJAYA NAYAK	//	
		VS	VS	()	
		JAGNESWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR, KHORDHA		//	
70	D-CONTC/32004/2025	M/S CH. AAIJAZUDDIN AHMED	ADV.	//	
		VS	VS	()	
		SUDHIR WARRIER, GENERAL MANAGER, IRCTC LTD., CORPORATE OFFICE, NEW DELHI		//	
71	D-CONTC/32029/2025	PRAMOD KUMAR PADHI	ADV.	//	
		VS	VS	()	
		SATYABRATA SAHOO, IAS		//	
72	D-CONTC/32030/2025	LAXMIDHAR MOHANTY	ADV.	//	
		VS	VS	()	
		ARVIND AGARWAL, IAS		//	
73	D-CONTC/32034/2025	PREMANANDA SWAIN	ADV.	//	
		VS	VS	()	
		JYOTI RANJAN MISHRA, DIRECTOR OF ELEMENTARY EDUCATION, HEADS OF DEPARTMENT BUILDING, BBSR, KHURDA		//	
74	D-CONTC/32035/2025	SWADHIN GOUDA	ADV.	//	
		VS	VS	()	
		SMITA ROUT, IAS		//	
75	D-CONTC/32057/2025	M/S. GANGADHAR JENA	SIDHANT DWIBEDI	//	AOR20220001213C202500041
		VS	VS	()	
		SHISHIRA MAHAPATRA, BRANCH MANAGER, UNION BANK OF INDIA, PARADEEP		//	
76	D-CONTC/32058/2025	PRAGYAN PARIMITA RATH	ADV.	//	
		VS	VS	()	
		S.K.DASH, OES		//	
77	D-CONTC/32063/2025	HEMANTA KUMAR JOSHI	ADV.	//	
		VS	VS	()	
		GAURAV SHIVAJI ISALWAR, IAS		//	
78	D-CONTC/32065/2025	BATAKRUSHNA SARANGI	ADV.	//	
		VS	VS	()	
		GAURAV SHIVAJI ISALWAR, IAS		//	
79	D-CONTR/24269/2025	ARCHANA NAG	ADV.	/0	
		VS	VS	()	
		JAGMOHAN MEENA, IPS		//	

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80	D-CONTR/24272/2025	ARCHANA NAG VS JAGMOHAN MEENA,IPS	ADV. VS	/ /0 ()	
81	D-CRLA/24247/2025	NAGEN DEHURY VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURGARH /92 /2022 ()	
82	D-CRLA/24248/2025	MADANANANDA DASH VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	BHUBANESWAR VIGILANCE /25 /2013 ()	
83	D-CRLA/24290/2025	BADAL @ BIGHNESWAR SAHU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	HINDOL /187 /2025 ()	
84	D-CRLA/24292/2025	SHIBA SAHU VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	KHAPRAKHOL /46 /2022 ()	
85	D-CRLA/24314/2025	SANATAN NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	INDUASTRIAL,NISA /71 /2024 ()	
86	D-CRLA/24333/2025	SANTOSH GOUDA VS STATE OF ODISHA	SULOCHANA PATRO VS	PURUSHOTTAMPUR /902 /2023 ()	
87	D-CRLA/24334/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	BARANGA /377 /2023 ()	
88	D-CRLA/24371/2025	KAMPANIDHI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /24 /2025 ()	
89	D-CRLA/24376/2025	BIBHU PRASAD BHATTA @ BALIA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	DELANGA /27 /2025 ()	
90	D-CRLA/24386/2025	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /177 /2025 ()	
91	D-CRLMC/24242/2025	SURYAKANTA NAYAK	DILLIP KUMAR RAY	LINGARAJ P.S. /178 /2016	

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	CRLMC/3125/2025	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) CT/0004381/2016	
92	D-CRLMC/24251/2025	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JARADA /366 /2023 () //	
93	D-CRLMC/24254/2025	SASTRI BAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	//0 () //	
94	D-CRLMC/24257/2025	MANMATH MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /343 /2025 () //	
95	D-CRLMC/24271/2025	STIPEN NAYAK @ BALA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /49 /2025 () //	
96	D-CRLMC/24286/2025	MANAS RANJAN DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHARATPUR PS /378 /2025 () //	
97	D-CRLMC/24296/2025	SANDEEP KUMAR TIWARI VS STATE OF ODISHA	MD.G.MADANI VS	AIRPORT P.S. /120 /2025 () //	
98	D-CRLMC/24306/2025	KUMAR BHAGYAJEET SETHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	MALGODOWN /169 /2019 () //	AOD20240000364C202500137
99	D-CRLMC/24309/2025	TUSHAR KUMAR PATNAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	//0 () //	
100	D-CRLMC/24311/2025	ANJALI SAHOO VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	MANCHESWAR P.S. /499 /2023 () //	
101	D-CRLMC/24312/2025	SUNITA BEHERA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	BUGUDA /322 /2024 () //	
102	D-CRLMC/24320/2025	SIDHESWAR KAMPA VS	AMITAV TRIPATHY VS	MANAMUNDA /147 /2021 ()	

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103	D-CRLMC/24321/2025	STATE OF ODISHA KALANDI @ TUNA SETHY VS	LALITENDU BHUYAN VS	// CHAMPUA /11 /2014 ()	
104	D-CRLMC/24325/2025	STATE OF ODISHA PRAFULLA MALATI @ SOBI MALATI VS	SASWAT JENA VS	// GOP /259 /2023 ()	
105	D-CRLMC/24343/2025	STATE OF ODISHA PRAVATA KUMAR SAHOO VS	JAYADEBA BEHERA VS	// CHANDAPUR /56 /2025 ()	
106	D-CRLMC/24351/2025	STATE OF ODISHA BUDHIA @ BUDHESWAR BAIRIGANJAN @ SUDARSHAN BAIRIGANJAN VS	SANBAR KUMAR BANJADEO VS	// KHURDA SADAR /161 /2019 ()	
107	D-CRLMC/24353/2025	STATE OF ODISHA M/S. SWARNA SAKHA ESTATES AND BUILERS(P) LTD. VS	DEBPRASAD PRADHAN VS	// MANCHESWAR P.S. /214 /2021 ()	
108	D-CRLMC/24354/2025	M/S. LAXMIPRIYA INFRA CON, KHURDA SABITRI MANGARAJ VS	BIJAY KUMAR BEHERA VS	// BAGHAMARI /96 /2023 ()	AOR20220001736C202500049
109	D-CRLMC/24356/2025	STATE OF ODISHA M/S. SWARNA SAKHA ESTATES AND BUILERS(P) LTD. VS	DEBPRASAD PRADHAN VS	// MANCHESWAR P.S. /214 /2021 ()	
110	D-CRLMC/24367/2025	M/S. LAXMIPRIYA INFRA CON, KHURDA DILLIP KU. BHAULA @ DILIP BHAULA VS	JYOTIRMAYA SAHOO VS	// HINJILI /69 /2018 ()	
111	D-CRLMC/24373/2025	STATE OF ODISHA NAMALA VEERA @ VORA VENKATA SATYANARAYAN VS	SINHAARTHA KASHAPALLI PADMAJA VS	// SAMBALPUR VIGILANCE /44 /2016 ()	
112	D-CRLMC/24374/2025	STATE OF ODISHA(VIG.) ANIL KUMAR BEHERA VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /168 /2016 ()	
113	D-CRLMC/24385/2025	STATE OF ODISHA RAJESH KUMAR KHATUA VS	SUSANTA KUMAR BARAL VS	// BAUNISUNI /124 /2024 ()	AOR20220001297C202500205
		STATE OF ODISHA		//	

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114	D-CRLMC/24387/2025	SURAJ SEKHAR GOSWAMI@SURAJ GOSWAMI@DIPABRUNDABAN ROUT VS STATE OF ODISHA	VS	BONTH /90 /2025 () //	
115	D-CRLMC/24388/2025	P.RAJA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BAIDYANATHPUR /69 /2025 () //	
116	D-CRLMC/24389/2025	SUBHAKANTA @ SINU SAHOO VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	NAYAPALLI P.S. /528 /2023 () //	
117	D-CRLMC/24391/2025	P. RAJA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BAIDYANATHPUR /67 /2025 () //	
118	D-CRLMP/24266/2025	GAYATRI MAHARANA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	/ /0 () //	
119	D-CRLMP/24298/2025	SUSANTA PRADHAN VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	/ /0 () //	
120	D-CRLMP/24362/2025	JEETENDRA DIGAL VS STATE OF ODISHA	MANORANJAN PADHI VS	/ /0 () //	
121	D-CRLREV/24241/2025	SRINIBAS ROUT @ SHINIBAS ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	/ / () //	AOD20220004020C202500036
122	D-CRLREV/24245/2025	BIMBADHAR SAHU VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	BALASORE VIGILANCE /5 /2014 () //	
123	D-CRLREV/24252/2025	BIPIN BIHARI PANDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KANPUR /86 /2002 () //	
124	D-CRLREV/24340/2025	SATYABAN BEHERA VS SUBHASHREE ASRAYA LATA DAS	VS	/ /0 () //	
125	D-CRLREV/24355/2025	MAHIRAM TANTY	SWARAJ PATEL	SUNDARGARH TOWN /198 /2012	AOR20220000246C202500073

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLREV/24377/2025	BHAIRABA SAHOO	TUSAR KUMAR MISHRA	BIRMITRAPUR /145 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLREV/24381/2025	MILLIRANI DAS	BUDHIRAM DAS	BALIMI /177 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLREV/24383/2025	GULU BHUE @ UJALA BHUE	GOKULANANDA SAHU	SOHELLA /125 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLREV/24390/2025	NILENDRI SITHA	NIRMALENDU MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-FAO/31952/2025	PRMESHWAR NAYAK@PARMESHWAR NAYAK	DEBASISH PATNAIK	//	
		VS	VS	()	
		UNION OF INDIA		//	
131	D-FAO/32040/2025	THE D.M. LEGAL, M/S. SHRI RAM GENERAL INSURANCE	MOHAPRABHU DASTAN	//	
		VS	VS	()	
		SALAMA BIBI		//	
132	D-JCRLA/24365/2025	ROHITA NAIK	ADV.	BADAGADA /22 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-JCRLA/24369/2025	TIRU MAJHI	ADV.	TIKIRI /29 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-MACA/31930/2025	ERMA KONDA	JEEVANJYOTI MOHANTY	//	
		VS	VS	()	
		NIRUPAMA BEHERA		//	
135	D-MACA/31943/2025	GELLHARANI @ GEHLARANI PARIDA	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
		KAILASH CHANDRA MALLICK		//	
136	D-MATA/32009/2025	SEBATI MALLICK	RAJIB LOCHAN PATNAIK	//	
		VS	VS	()	

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137	D-RFA/32092/2025	SARAT MALLICK BASUNDHARA, CUTTACK VS UNION OF INDIA	PRANAB KUMAR GHOSE VS	// // 0 //	
138	D-RPFAM/31950/2025	ABHIJIT NAYAK VS SHRUTISUDHA NAYAK	RABINDRA KUMAR PRUSTY VS	// // 0 //	
139	D-RPFAM/31983/2025	ABHISHEK PATEL VS PAYAL PATEL	BIJAYA KUMAR RAGADA VS	// // 0 //	
140	D-RSA/32045/2025	KANCHANBALA NAYAK VS RATIKANTA NAYAK	PRAFULLA CHANDRA DAS VS	// // 0 //	
141	D-RSA/32095/2025	MANJULATA DAS VS PUSPALATA BHUYAN	SURESH CHANDRA DASH VS	// // 0 //	AOD20240000953C202500025
142	D-RVWPET/31941/2025	GOBARDHAN KANHAR VS STATE OF ODISHA	ADV. VS	// // 0 //	
143	D-RVWPET/32069/2025	LAXMAN ROUL@ROUT VS PURNA CHANDREA NAIK @ DHADU	SANTOSH KUMAR SAMANTARAY VS	// // 0 //	
144	D-TRP(C)/31979/2025	SUSMITA SETHI VS KALLOL KUMAR SETHI	SANJIB KHANDAYATRAY VS	// // 0 //	
145	D-WA/31923/2025	STATE OF ODISHA VS BINAYAK MOHARANA	BISWABARA DASH,A.S.C VS	// // 0 //	LOD20240000194C202500354
146	D-WA/31924/2025	STATE OF ODISHA VS GOPINATH SAHU	DEBASHIS TRIPATHY,A.G.A VS	// // 0 //	LOD20240000172C202500338
147	D-WA/31925/2025	STATE OF ODISHA VS TAPAN KUMAR SAHU	DEBASHIS TRIPATHY,A.G.A VS	// // 0 //	LOD20240000200C202500361

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148	D-WA/31959/2025 WA/1378/2025	SUVENDU KUMAR SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// () //	
149	D-WA/31968/2025	STATE OF ODISHA VS MAHENDRA MOHAPATRA	SASWAT DAS,A.G.A VS	// () //	LOD20240000172C202500339
150	D-WA/31969/2025	STATE OF ODISHA VS KISHORE CHANDRA TRIPATHY	SASWAT DAS,A.G.A VS	// () //	LOD20240000194C202500355
151	D-WA/32043/2025	JAHURUDDIN KHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// () //	
152	D-WA/32096/2025	SECRETARY OF HIGHER EDUCATION DEPT VS SIBA PRASAD NARENDRA	AGODISHA VS	// () //	LOD20240000200C202500362
153	D-WP(C)/31914/2025 WP(C)/22245/2025	M/S SURYO UDYOG LTD, BBSR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// () //	
154	D-WP(C)/31915/2025	SUDHANSU SHEKHAR PATI VS SECURTIES AND EXCHANGE BOARD OF INDIA	JANAKALYANA MOHANTY VS	// () //	AOD20220001936C202500045
155	D-WP(C)/31916/2025 WP(C)/22272/2025	UMA MAHESWAR WSHG VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202500065
156	D-WP(C)/31917/2025 WP(C)/22247/2025	M/S SURYO UDYOG LTD, BBSR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// () //	
157	D-WP(C)/31918/2025	SANDEEP HARLALKA VS STATE OF ODISHA	TRILOCHAN DASH VS	// () //	AOR20220002374C202500138
158	D-WP(C)/31919/2025 WP(C)/22252/2025	M/S.SURYO UDYOG LTD., BBSR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// () //	
159	D-WP(C)/31920/2025	M/S.SURYO UDYOG LTD., BBSR	DEBAKANTA MOHANTY	//	

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	WP(C)/22254/2025	VS STATE OF ODISHA	VS	0 //	
160	D-WP(C)/31921/2025	ANITYA RANJAN JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
161	D-WP(C)/31922/2025 WP(C)/22326/2025	MIRZA NUREN BEG VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
162	D-WP(C)/31926/2025	M/S CHARUKALA AUTHOMOBILES, DHENKANAL VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	DILLIP KUMAR SAHOO VS	// 0 //	
163	D-WP(C)/31928/2025 WP(C)/22260/2025	NIRANJAN MISHRA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //	
164	D-WP(C)/31929/2025 WP(C)/22256/2025	JITENDRA KUMAR PATEL VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
165	D-WP(C)/31931/2025	KUSHA NAYAK VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
166	D-WP(C)/31933/2025	SIVARAM GOUDA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
167	D-WP(C)/31934/2025	SIMANCHALA SWAIN VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
168	D-WP(C)/31935/2025	NILAMANI ROUT VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
169	D-WP(C)/31937/2025	ASHOK KUMAR DHAR VS COLLECTOR CUM LAND ACQUISITION OFFICER, JHARSUGUDA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
170	D-WP(C)/31942/2025	SANJU SWAIN @ SANJUKTA SWAIN VS	MALAYA RANJAN BEHERA VS	// 0	

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171	D-WP(C)/31944/2025	STATE OF ODISHA PARESWAR HARIJAN VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
172	D-WP(C)/31945/2025	STATE OF ODISHA NARENDRA LUHAR @ PARABHOI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
173	D-WP(C)/31947/2025	STATE OF ODISHA KULU LUHAR @ PARABHOI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
174	D-WP(C)/31948/2025	STATE OF ODISHA NAMA HARIJAN VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
175	D-WP(C)/31949/2025	STATE OF ODISHA NAKA PARABHOI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
176	D-WP(C)/31951/2025	STATE OF ODISHA RANGIN HARIJAN VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
177	D-WP(C)/31953/2025	STATE OF ODISHA BRAJA MOHAN MOHAPATRA VS	BRAJA KISHOR PANDA VS	// // 0	
178	D-WP(C)/31954/2025	STATE OF ODISHA BISHNU HARIJAN VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
179	D-WP(C)/31955/2025	STATE OF ODISHA DILLIP KUMAR NAYAK VS	MANORANJAN MISHRA VS	// // 0	
180	D-WP(C)/31956/2025	STATE OF ODISHA DIPTISUDHA MAHUNTA VS	LAMBODAR PRADHAN VS	// // 0	
181	D-WP(C)/31957/2025	STATE OF ODISHA SK. RAHIMUDDIN VS SK. FIDAR ALI	PRAVAT KUMAR DAS VS	// // 0 //	

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182	D-WP(C)/31958/2025	SUSANTA MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
183	D-WP(C)/31960/2025	KESHAB CHANDRA ROUT VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
184	D-WP(C)/31961/2025	KRUSHNA CHANDRA ROUT VS COMMISSIONER OF ENDOWMENTS, BBSR	PRIYA RANJAN SINGH VS	// 0 //	
185	D-WP(C)/31962/2025	TANKADHAR MEHER VS STATE OF ODISHA	JYOTSNARANI RATH VS	// 0 //	
186	D-WP(C)/31963/2025 WP(C)/22304/2025	BAPUN BARIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500098
187	D-WP(C)/31965/2025	MANASMITA DAS VS SHIVAM RAJ	SANKARACHARYA CHOUDHURY VS	// 0 //	
188	D-WP(C)/31967/2025	DEBENDRA MALIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
189	D-WP(C)/31970/2025	HRUSHIKESH PATRO VS ODISHA GRAMEEN BANK, BBSR	LALATENDU SAMANTARAY VS	// 0 //	
190	D-WP(C)/31972/2025	MANAS KUMAR PANDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
191	D-WP(C)/31973/2025	M/S KALINGA POLYPACK PVT LTD, CUTTACK VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR	ANUP UDAYA SENAPATI VS	// 0 //	
192	D-WP(C)/31974/2025	KANAKA GOUDA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500110
193	D-WP(C)/31975/2025	DIPTIRANJAN PARIDA	RUPESH KUMAR KANUNGO	//	

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	WP(C)/22305/2025	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/31976/2025	DEBA PRASAD SAHOO VS UNION OF INDIA	GYANADATTA CHOUHAN VS	// 0 //	
195	D-WP(C)/31978/2025	DEVENDER @ DEBENDRA SINGH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
196	D-WP(C)/31980/2025	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
197	D-WP(C)/31981/2025 WP(C)/22303/2025	SUMANT KUMAR PRUSTY VS STATE OF ODISHA	BIBHUTI RANJAN SWAIN VS	// 0 //	
198	D-WP(C)/31982/2025	GANGARANI SAHOO VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
199	D-WP(C)/31984/2025	AHALYA PADHI VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
200	D-WP(C)/31985/2025	JHUNA SWAIN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500111
201	D-WP(C)/31986/2025	NARENDRA KUMAR MOHAPATRA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
202	D-WP(C)/31987/2025 WP(C)/22309/2025	SUDHIR KUMAR PATNAIK VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //	
203	D-WP(C)/31989/2025	MANOJ KUMAR BISWAL VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
204	D-WP(C)/31991/2025	SURESH CHANDRA NANDA VS	AGASTI KANUNGO VS	// 0	

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205	D-WP(C)/31992/2025	UNION OF INDIA BAL BHADUR THAPA VS STATE OF ODISHA	RABINARAYAN MISHRA VS	// // ()	
206	D-WP(C)/31993/2025	DEBASISH MOHANTY VS THE DISTRICT AND SESSIONS JUDGE, NUAPADA	SOUMIK SPANDAN TRIPATHY VS	// // ()	
207	D-WP(C)/31994/2025	ASISH KUMAR MAHATA VS THE COMMISSIONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	AOD20220003611C202500009
208	D-WP(C)/31996/2025	BIKRAM BIHARY TRIPATHY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // ()	
209	D-WP(C)/31997/2025	MAHADEB MALLIK @ MAHADEVE MALLIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // ()	
210	D-WP(C)/31998/2025	MADAN MOHAN SETHY VS THE COMMISSIONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	AOD20220003611C202500010
211	D-WP(C)/31999/2025	MAA KAMALA SHG, BALASORE VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// // ()	
212	D-WP(C)/32000/2025	LOKANATH RATH VS THE COMMISSIONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	AOD20220003611C202500011
213	D-WP(C)/32001/2025	SUSAMA NAIK VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500113
214	D-WP(C)/32002/2025	LAXMI PRADHAN VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500114
215	D-WP(C)/32003/2025	RUNU PRADHAN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500112

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216	D-WP(C)/32005/2025	DR.MANOJLANJAN NAYAK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
217	D-WP(C)/32006/2025	BAIJAYANTI MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
218	D-WP(C)/32007/2025	LAXMI PARASETH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //	AOD20220001998C202500047
219	D-WP(C)/32008/2025	PADMINI NAYAK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
220	D-WP(C)/32010/2025	JAYANTA KUMAR TARAI VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //	
221	D-WP(C)/32011/2025	SANJAYA KUMAR ROUT VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //	
222	D-WP(C)/32012/2025	THE MANAGING DIRECTOR ODISHA STATE HOUSING BOARD, KHURDA VS CONTROLLING AUTHORITY, KHURDA	SUDHIR KUMAR MALLICK VS	// 0 //	
223	D-WP(C)/32013/2025	SANKAR MOHANTY VS UNION OF INDIA	ASHUTOSH KUANR VS	// 0 //	
224	D-WP(C)/32014/2025	PRAKASH CHANDRA LENKA VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //	
225	D-WP(C)/32015/2025	SUNAKAR JENA VS BASANTI SWAIN	SOUGAT DASH VS	// 0 //	
226	D-WP(C)/32016/2025	REENA DAS VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //	
227	D-WP(C)/32017/2025	SURATRAM NAIK	ALOK KUMAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/32018/2025	BISWAJIT NAYAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR		//	
229	D-WP(C)/32021/2025	CHAITANYA BEHERA	SK. ZAFARULLA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/32022/2025	MUNIBARA MAHANTA	LALITENDU BHUYAN	//	
		VS	VS	0	
		COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR		//	
231	D-WP(C)/32023/2025	PRASANTA KUMAR DAS	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, CUTTACK		//	
232	D-WP(C)/32024/2025	SIMANCHALA SATAPATHY	RAJJEET ROY	//	AOR20220001462C202500097
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/32025/2025	HEMANTA KUMAR DASH	OMKAR DEVDAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/32027/2025	SANGRAM MALIK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
235	D-WP(C)/32028/2025	PRATAP KUMAR MALIK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
236	D-WP(C)/32031/2025	BABULA SAHU	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/32032/2025	BABULA SAHU	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/32033/2025	BABULA SAHU	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	

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239	D-WP(C)/32036/2025	STATE OF ODISHA SUSHANTA KUMAR PANI VS	LAXMIKANTA MOHANTY VS	// // ()	
240	D-WP(C)/32037/2025	STATE OF ODISHA SARASADA SERVICE COOPERATIVE SOCIETY (SCS), VS	DEBANKAR MAR BISWAL VS	// // ()	
241	D-WP(C)/32038/2025	STATE OF ODISHA LAXMAN RAO VS	SARAT KUMAR BEHERA VS	// // ()	AOD20250000195C202500009
242	D-WP(C)/32039/2025	UNION OF INDIA MINATI MISHRA VS	LAXMIKANTA MOHANTY VS	// // ()	
243	D-WP(C)/32041/2025	STATE OF ODISHA BHAKTA BATSALA PRADHAN VS	SAKTIDHARA MISHRA VS	// // ()	AOD20240000216C202500016
244	D-WP(C)/32042/2025	UNION OF INDIA MANOJ KUMAR PRADHAN VS	SUDHEER KUMAR SAHOO VS	// // ()	
245	D-WP(C)/32044/2025	STATE OF ODISHA BISWAJIT DAS VS	OM SWARUP VS	// // ()	
246	D-WP(C)/32046/2025	SHARMILA JEE BANDANA MALLIK VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500060
247	D-WP(C)/32047/2025	STATE OF ODISHA UNION OF INDIA VS	SATYA SINDHU KASHYAP VS	// // ()	
248	D-WP(C)/32048/2025	MANOJ KUMAR THAKUR BIBHUTI BHUSAN MISHRA VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202500035
249	D-WP(C)/32049/2025	UNION OF INDIA GYANENDA MAHARANA VS	PRINCE PATNAIK VS	// // ()	
		ODISHA MINING CORPORATION, KHURDA		//	

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250	D-WP(C)/32051/2025	RENUBALA DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/32052/2025	SANTILATA SATPATHY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/32053/2025	BIBHUTI BHUSANA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/32054/2025	S. MAHESWAR VS THE COMMISSION-CUM-SECY, DEPT. OF COOPERATION, GOVT. OF ODISHA, BBSR	DIPTI RANJAN BHOKTA VS M.PRATAP @ PRATAP KUMAR MOHAPATRA	// 0 //	
254	D-WP(C)/32055/2025	GOURI SANKAR JENA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/32059/2025	RAJENDRA BEHERA VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/32060/2025	NARAYAN MANGARAJ VS STATE OF ODISHA	ASISH KUMAR RAY VS STATE OF ODISHA	// 0 //	AOD20230000467C202500022
257	D-WP(C)/32061/2025	SISHULA SAHOO @ SHISHULA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/32062/2025	SAROJ KANTA MALLICK VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/32064/2025	DEBASIS DAS VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/32066/2025	RABINDRANATH PALEI VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/32067/2025	BENUDHAR BIDYAPITH MANAGING COMMITTEE, MARKANDELA	MARKANDELA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ORISSA		//	
262	D-WP(C)/32068/2025	SANJUKTA NAG	MANAS KUMAR CHAND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/32070/2025	UNION OF INDIA	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	()	
		SURYAKANT JENA		//	
264	D-WP(C)/32071/2025	SIPRA MANJARI MOHANTY	MADHUSUDAN PANDA	//	AOD20250000916C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/32072/2025	PURNA CHANDRA SAHOO	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		GOVT OF INDIA		//	
266	D-WP(C)/32073/2025	INDRANI PATNAIK	SAMVIT MOHANTY	//	
		VS	VS	()	
		SPECIAL LAND ACQUISITION OFFICER, LANJIGARH ROAD JUNAGARH RAIL LINK PROJECT/ KALAHANDI			
267	D-WP(C)/32074/2025	PRUTHWIRAJ DASH	AJODHYA RANJAN DASH	//	
		VS	VS	()	
		SUPERINTENDENT OF POST OFFICES, MAYURBHANJ DIVISION			
268	D-WP(C)/32075/2025	HEMANTA SARANGI	BINI MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/32076/2025	BIKRAM BHOI	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/32077/2025	PUSPANJALI PASCHIMA KABAT	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/32078/2025	ASHOK KUMAR JENA	BABITA KUMARI PATTANAIAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/32079/2025	ANIL KUMAR PRADHAN	BABITA KUMARI PATTANAIAK	//	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/32080/2025	STATE OF ODISHA M/S. TATA STEEL LTD., JAJPUR VS	JNANESH MOHANTY VS	// // 0	
274	D-WP(C)/32081/2025	STATE OF ODISHA PARTHA SARATHI KAR VS	NETRANANDA BISWAL VS	// // 0	
275	D-WP(C)/32082/2025	STATE OF ORISSA SUNIL GURUNG VS	BABITA KUMARI PATTANAİK VS	// // 0	
276	D-WP(C)/32083/2025	STATE OF ODISHA REWATI RAMAN NEUPANE VS	BABITA KUMARI PATTANAİK VS	// // 0	
277	D-WP(C)/32084/2025	STATE OF ODISHA BHİM BAHADUR GURUNG VS	BABITA KUMARI PATTANAİK VS	// // 0	
278	D-WP(C)/32086/2025	STATE OF ODISHA SABITA SUNDARI DEI VS	LAMBODAR PRADHAN VS	// // 0	
279	D-WP(C)/32087/2025	STATE OF ODISHA TILAK CHANDRA MAHANTA VS	JYOTIRMAY GUPTA VS	// // 0	
280	D-WP(C)/32088/2025	STATE OF ODISHA GOBARDHAN PRADHAN VS	SUBHENDU KAR VS	// // 0	
281	D-WP(C)/32089/2025	ADDL. DISTRICT MAGISTRATE, JHARSUGUDA M/S TATA STEEL LTD, MUMBAI VS	SARADA PRASANNA SARANGI VS	// // 0	
282	D-WP(C)/32090/2025	STATE OF ODISHA THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED, SAMBALPUR VS	VS	// // 0	
283	D-WP(C)/32091/2025	SAHADEV KISAN DEBASIS PANDA VS	SOMANATH MISHRA VS	// // 0	
		TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD, GANJAM		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/32093/2025	GOBINDA CHANDRA PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //	
285	D-WP(C)/32094/2025	MAA SIDDHA CHANDI SELF HELP GROUP, PATAPURB VS STATE OF ODISHA	RUBINI MISHRA VS	// () //	
286	D-WP(C)/24308/2025 WPCRL/115/2025	REHANA BEGUM @ REHENA BEGUM VS STATE OF ODISHA	LAMBIT SENAPATI VS	/ /0 () //	
287	D-ABLAPL/24229/2025	SIPU NATH VS STATE OF ODISHA	TRILOCHAN DASH VS	ATHGARH /68 /2025 () //	AOR20220002374C202500137
288	D-ABLAPL/24231/2025	KUMUDA PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RAMBHA (KHALLIKOTE) /143 /2013 () //	AOD20240000430C202500027
289	D-ABLAPL/24233/2025	BHADA MAJHI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	GHASIPURA /291 /2025 () //	
290	D-ABLAPL/24234/2025	DUKHIRAM MAJHI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	GHASIPURA /291 /2025 () //	
291	D-ABLAPL/24237/2025 ABLAPL/9469/2025	BIKASH NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /222 /2025 () //	
292	D-ABLAPL/24238/2025	NIRANJAN BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /220 /2025 () //	
293	D-ABLAPL/24243/2025 ABLAPL/9465/2025	HRUSIKESH ROUT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //	AOD20240000242C202500165
294	D-ABLAPL/24244/2025 ABLAPL/9467/2025	TARANISEN BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /427 /2025 () //	AOD20240000242C202500166
295	D-ABLAPL/24246/2025	KRUSHNA CHANDRA PANDEY	ARIJEET MISHRA	GAISILET /112 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/24249/2025	JOSH NAYAK	PUSPAMITRA MOHAPATRA	NARLA /264 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/24253/2025 ABLAPL/9468/2025	CHANDAN KUMAR BEHERA	ASUTOSH TRIPATHY	BANARAPAL /355 /2025	AOR20220001648C202500084
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/24255/2025	KUMAR RANJAN SHAW @ RANJAN KUMAR SAW	SIDHARTHA MISHRA	Bamapada (Industrial Area) /177 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/24260/2025	SK. SAHID	AMULYA RATNA PANDA	MARINE PS AT BALARAMGADI /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/24263/2025	JHANSEE @ JHANSI MISHRA	BISWA CHANDAN MOHANTY	INFCITY PS /337 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/24265/2025	JANATHAN BADASETH	AJIT KUMAR MOHANTY	TUMUDIBANDHA /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/24267/2025	SEKH RAJAN	BICHITRA NARAYANA SATAPATHY	PARADEEP LOCK /205 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/24276/2025	JAGA PUTEL	ROHIT KUMAR SUNA	GHANTAPADA /97 /2025	AOR20220000053C202500084
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/24277/2025	DEBAKANTA SAGADIA	TUKUNA KUMAR MISHRA	MATHILI /49 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/24278/2025	BASANTI LENKA	BASANTA KUMAR DAS	SIMULIA /146 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/24283/2025	RAJANIKANTA @ RAJANI KANTA MOHANTY	BIRAJA PRASAD NANDA	DERABIS /8 /2023	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/24284/2025	STATE OF ODISHA HEMANTA KUMAR BEHERA VS	SAROJ KUMAR DASH VS	// BALIMI /157 /2025 ()	
308	D-ABLAPL/24287/2025	STATE OF ODISHA ASHATITA SAHOO VS	SUBRAT KUMAR SINGH VS	// NACHUNI /76 /2025 ()	
309	D-ABLAPL/24288/2025	STATE OF ODISHA BUDHI MALIK VS	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /29 /2019 ()	AOR20220001615C202500166
310	D-ABLAPL/24289/2025	STATE OF ODISHA KUNI OJHA VS	DEEPAK KUMAR DAS VS	// ASTARANGA /264 /2024 ()	
311	D-ABLAPL/24291/2025	STATE OF ODISHA DHANESWAR BAGHASINGH @ BIJU BALIARSINGH VS	BIBHU PRASAD CHHUALSINGH VS	// DELANGA /425 /2024 ()	
312	D-ABLAPL/24294/2025	STATE OF ODISHA MALAY DAS VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /305 /2025 ()	
313	D-ABLAPL/24295/2025	STATE OF ODISHA DHAVALA ADINARAYANA @ D. ADINARAYANA VS	PAIDI VISWESWAR RAO VS	// TIKIRI /76 /2025 ()	
314	D-ABLAPL/24299/2025	STATE OF ODISHA ANJALI PRADHAN VS	SURYAKANTA DWIBEDI VS	// //0 ()	
315	D-ABLAPL/24300/2025	STATE OF ODISHA GYANA RANJAN JENA VS	RATIKANTA MOHAPATRA VS	// BARGARH /373 /2025 ()	
316	D-ABLAPL/24301/2025	STATE OF ODISHA SAIBA DALEI VS	SANTOSH KUMAR MAHANTY VS	// KODALA /292 /2025 ()	AOD20240000242C202500168
317	D-ABLAPL/24302/2025	STATE OF ODISHA BHAJAMAN JENA @ BHAJARAM JENA VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /242 /2025 ()	AOD20240000242C202500167
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/24303/2025	AJIT SINGH VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /158 /2024 () //	AOD20240000069C202500039
319	D-ABLAPL/24304/2025	KARAN RAY VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /59 /2025 () //	AOR20220002454C202500105
320	D-ABLAPL/24313/2025	SANGITA PATTANAYAK VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHULBANI TOWN /287 /2024 () //	
321	D-ABLAPL/24315/2025	KURSHNA CHANDRA JENA @ KRUSHNA CHANDRA JENA VS STATE OF ODISHA	HEMENDRA KUMAR LENKA VS	KUAKHIA /144 /2025 () //	
322	D-ABLAPL/24317/2025	UMA SANKAR BISHOYI VS STATE OF ODISHA	ASHOK DAS VS	HINJILI /390 /2025 () //	
323	D-ABLAPL/24319/2025	BISWANATH NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /237 /2025 () //	
324	D-ABLAPL/24322/2025	HINA SAHU @ SIBA SANKAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KOTINANDA /213 /2025 () //	AOD20240000242C202500169
325	D-ABLAPL/24323/2025	GOPI @ GOPINATH JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /140 /2025 () //	
326	D-ABLAPL/24326/2025	CHAITAN ROUT VS STATE OF ODISHA	LALITENDU BHUYAN VS	RAMACHANDRAPUR /159 /2025 () //	
327	D-ABLAPL/24329/2025	SARWAN RAI @ SARBAN RAY VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /174 /2025 () //	
328	D-ABLAPL/24330/2025	RAJAN THANAPATI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	BOLANGIR SADAR /187 /2025 () //	
329	D-ABLAPL/24331/2025	MANOJ KUMAR BEHERA	RADHARAMAN DAS NAYAK	PURIGHAT /249 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/24332/2025	RISHAB PRASAD	PRATIK NAYAK	TANGI /202 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/24335/2025	ITISHREE DAS	JAYADEBA BEHERA	CHANDABALI /155 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/24337/2025	AKASH JENA	RAJENDRA NARAYAN ROUT	DHARMASALA /9 /2025	AOR20220001558C202500159
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/24338/2025	SUJATA CHOUHAN	SMITA RANJAN PATNAIK	LALBAG /302 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/24339/2025	SURA BARIK @ SURESH CHANDRA BARIKI	MANOJ KUMAR PANDA	DHENKANAL SADAR /619 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/24341/2025	SAMEER KUMAR PATTNAIK	PRUTHVIRAJ SETHI	GOLANTHARA (BERHAMPUR) /305 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/24342/2025	JAYA PATTANAIAK	PRUTHVIRAJ SETHI	GOLANTHARA (BERHAMPUR) /305 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/24345/2025	ASHOK KUMAR SAMAL	SANJIB MOHANTY	NAYAPALLI P.S. /405 /2025	AOR20220001611C202500115
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/24346/2025	CH. BIKI KUMAR PATRO @ CH. VICKY PATRA @ BIKIYOTIRMAYA SAHOO		NIMAKHANDI /213 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/24349/2025	BABUL MAHAPATRA	BIJAY KUMAR BEHERA	BHARATPUR PS /418 /2025	AOR20220001736C202500048
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/24352/2025	KALIA @ MANAS PARIDA	JAYADEBA BEHERA	CHANDAPUR /106 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/24357/2025	STATE OF ODISHA PICHIKI SRINIVAS RAO VS	BIJAYA KUMAR RAGADA VS	// BISSAMCUTTACK /105 /2025 ()	
342	D-ABLAPL/24359/2025	STATE OF ODISHA MANOJ MEHER VS	SIDDHARTH GOUTAM DAS VS	// BELPARA /187 /2025 ()	
343	D-ABLAPL/24364/2025	STATE OF ODISHA TUBULA @ NAGEN KUMAR SAHOO VS	SK. ZAFARULLA VS	// SORO /597 /2025 ()	
344	D-ABLAPL/24370/2025	STATE OF ODISHA PRAKASH KUMAR SWAIN @ PAKINA SWAIN VS	SHRITAM KUMAR TRIPATHY VS	// KHURDA SADAR /194 /2025 ()	
345	D-ABLAPL/24372/2025	STATE OF ODISHA SK. KHAJJAN @ SK. FAIJAN VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /180 /2025 ()	
346	D-ABLAPL/24375/2025	STATE OF ODISHA SALMAN KHAN VS	SUKANTA KUMAR NAYAK VS	// BHADRAK RURAL /415 /2025 ()	
347	D-ABLAPL/24380/2025	STATE OF ODISHA KABIRAJ DIGAL VS	DIBYAJYOTI SAHOO VS	// PHULBANI SADAR /209 /2023 ()	
348	D-ADMLA/32050/2025	STATE OF ODISHA ALPHARD MARITIME LTD. VS OCEAN JADE (IMO- 9660750)	ANURAG PATI VS	// // () //	

ORISSA HIGH COURT

MISC CASES FILED on :08/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLA/32050/2025 ADMLA/ /	ALPHARD MARITIME LTD. MP	ANURAG PATI	1/2025
2	D-MSA/30702/2025 MSA/ /	RANJAN KUMAR ROUL MP	SOUMYA MISHRA	105/2025
3	D-JCRLA/1136/2024 JCRLA/6/2024	PASHA CHANDRA DIGAL MP	ADV.	186/2025
4	D-JCRLA/76/2023 JCRLA/76/2023	PRADEEP KUMAR MALLICK MP	M/S. LALITENDU BHUYAN, SAROJ BHUYAN, B.K. PARIJA	187/2025
5	D-TRP(C)/31979/2025 TRP(C)/ /	SUSMITA SETHI MP	SANJIB KHANDAYATRAY	280/2025
6	D-CONTC/27063/2025 CONTC/3770/2025	GOVERNING BODY OF PANCHASAKHA MP	SANJIB KHANDAYATRAY SHRIT HIGHER SECONDARY SCHOOL, SATYABADI,PURI	282/2025
7	D-CONTC/25811/2025 CONTC/2903/2025	GURUBARI MAHANANDIA MP		283/2025
8	D-CONTC/38845/2024 CONTC/6740/2024	SANMANI KUMBHAR @ SANAMANI BICH MP	KULDEEP MOHANTY	284/2025
9	D-RVWPET/28169/2025 RVWPET/185/2025	BINAY KUMAR DHAL MP	NIRANJAN LENKA	306/2025
10	D-RPFAM/31950/2025 RPFAM/ /	ABHIJIT NAYAK MP	RABINDRA KUMAR PRUSTY	346/2025
11	D-RPFAM/31983/2025 RPFAM/ /	ABHISHEK PATEL MP	BIJAYA KUMAR RAGADA	347/2025
12	D-CMAPL/32056/2025 CMAPL/ /	DINESH KUMAR AGRAWAL MP	RAMDAS ACHARY	404/2025
13	D-MATA/27973/2024 MATA/244/2024	GIRIJA PRASAD JENA MP		416/2025
14	D-MATA/32009/2025 MATA/ /	SEBATI MALLICK MP	RAJIB LOCHAN PATTNAIK	417/2025
15	D-FAO/31952/2025 FAO/ /	PRMESHWAR NAYAK@PARMESHWAR N MP	DEBASISH PATNAIK	718/2025
16	D-FAO/627/2019 FAO/627/2019	STATE OF ODISHA MP		719/2025
17	D-FAO/627/2019 FAO/627/2019	STATE OF ODISHA MP		720/2025
18	D-FAO/32040/2025 FAO/ /	THE D.M. LEGAL, M/S. SHRI RAM GENERA MP	GIRI RAJESH KUMAR DUTTA, RAJASTHAN	721/2025
19	D-FAO/588/2020 FAO/588/2020	SAMARI SAHU MP	DHANANJAYA MUND	722/2025
20	D-FAO/589/2020 FAO/589/2020	BANABASI NAIK MP	DHANANJAYA MUND	723/2025
21	D-CRLREV/24241/2025 CRLREV/ /	SRINIBAS ROUT @ SHINIBAS ROUT MP	PRADIPTA BEURA	756/2025
22	D-CRLREV/24241/2025 CRLREV/ /	SRINIBAS ROUT @ SHINIBAS ROUT MP	PRADIPTA BEURA	757/2025
23	D-CRLREV/24252/2025 CRLREV/ /	BIPIN BIHARI PANDA MP	PUSPAMITRA MOHAPATRA	758/2025
24	D-CRLREV/24252/2025 CRLREV/ /	BIPIN BIHARI PANDA MP	PUSPAMITRA MOHAPATRA	759/2025
25	D-CRLREV/4289/2024 CRLREV/70/2024	S.BABULA DORA MP	DEEPALI MAHAPATRA	760/2025
26	D-CRLREV/21501/2024	SHANTILATA BEHERA	BIJAYA KUMAR DASH	

	CRLREV/367/2024	MP		761/2025
27	D-CRLREV/23510/2025	MALAYA KUMAR KAR	SASWATA PATNAIK	
	CRLREV/ /	MP		762/2025
28	D-CRLREV/24340/2025	SATYABAN BEHERA		
	CRLREV/ /	MP		763/2025
29	D-CRLREV/23349/2025	DASARI MURALI KRISHNA	SIDHARTHA DAS	
	CRLREV/ /	MP		764/2025
30	D-CRLREV/24377/2025	BHAIRABA SAHOO	TUSAR KUMAR MISHRA	
	CRLREV/ /	MP		766/2025
31	D-CRLREV/24377/2025	BHAIRABA SAHOO	TUSAR KUMAR MISHRA	
	CRLREV/ /	MP		767/2025
32	D-CRLREV/24381/2025	MILLIRANI DAS	BUDHIRAM DAS	
	CRLREV/ /	MP		768/2025
33	D-CRLREV/24381/2025	MILLIRANI DAS	BUDHIRAM DAS	
	CRLREV/ /	MP		769/2025
34	D-CRLREV/24381/2025	MILLIRANI DAS	BUDHIRAM DAS	
	CRLREV/ /	MP		770/2025
35	D-CRLREV/24383/2025	GULU BHUE @ UJALA BHUE	GOKULANANDA SAHU	
	CRLREV/ /	MP		771/2025
36	D-BLAPL/24261/2025	ANIL GARTIA	SOUGAT DASH	
	BLAPL/ /	MP		849/2025
37	D-RSA/304/2022	ASIT KUMAR MANDAL	GOPAL KRUSHNA MOHANTY, MR. YEESHAN MOHANTY(SR. ADVT.)	
	RSA/304/2022	MP		1118/2025
38	D-RSA/23280/2024	PABITRA MOHAN SAMAL	PRAVAT RANJAN SUTAR	
	RSA/165/2024	MP		1119/2025
39	D-RSA/158/2023	MADDI PRABHAKAR PATRO	TUSAR KUMAR MISHRA	
	RSA/158/2023	MP		1120/2025
40	D-RSA/218/2022	SUNITA KARMAKAR	SNEHA	
	RSA/218/2022	MP		1121/2025
41	D-RSA/32045/2025	KANCHANBALA NAYAK	PRAFULLA CHANDRA DAS	
	RSA/ /	MP		1122/2025
42	D-RSA/32045/2025	KANCHANBALA NAYAK	PRAFULLA CHANDRA DAS	
	RSA/ /	MP		1123/2025
43	D-RSA/60/2018	TRILOCHAN PRADHAN	M/S.AJODHYA RANJAN DASH	
	RSA/60/2018	MP		1124/2025
44	D-RSA/60/2018	TRILOCHAN PRADHAN	M/S.AJODHYA RANJAN DASH	
	RSA/60/2018	MP		1125/2025
45	D-RSA/60/2018	TRILOCHAN PRADHAN	M/S.AJODHYA RANJAN DASH	
	RSA/60/2018	MP		1126/2025
46	D-CMP/31938/2025	ANAM CHARAN MISHRA	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		1227/2025
47	D-CMP/31946/2025	M/S. NUTRINE CONFECTIONARY LTD.	KALYAN PATNAIK	
	CMP/ /	MP		1228/2025
48	D-CMP/32020/2025	SRIDHARA MAJHI	DEBABRATA DASH	
	CMP/ /	MP		1229/2025
49	D-CMP/32020/2025	SRIDHARA MAJHI	DEBABRATA DASH	
	CMP/ /	MP		1230/2025
50	D-CMP/32026/2025	MANASWINI KAR	GYANA RANJAN MAHAPATRA	
	CMP/ /	MP		1231/2025
51	D-CMP/29124/2025	SUCHETA MOHANTY	SUBHRANSU BHUSAN MOHANTY	
	CMP/ /	MP		1232/2025
52	D-CMP/32085/2025	CHANDANA CHAKRADHAR RAO	JIBAN RANJAN DASH	
	CMP/ /	MP		1233/2025
53	D-ABLAPL/13654/2025	NIRAKAR DASH @ KANHA		
	ABLAPL/5421/2025	MP		1473/2025
54	D-ABLAPL/21151/2025	SANJAY DAS		
	ABLAPL/8330/2025	MP		1474/2025
55	D-ABLAPL/33028/2024	ARCHHANA BADHAN		
	ABLAPL/12485/2024	MP		1475/2025
56	D-ABLAPL/33027/2024	VIKASH BADHAN		
	ABLAPL/12594/2024	MP		1476/2025
57	D-ABLAPL/9643/2025	SIPU @ PRUTHIRAJ @ PRUTHWIRAJ NAIK		
	ABLAPL/3700/2025	MP		1477/2025

58	D-ABLAPL/949/2025 ABLAPL/434/2025	BISHNU BEHERA @ BISHNU PRASAD BEHERA MP		1478/2025
59	D-ABLAPL/37250/2024 ABLAPL/14270/2024	BIRENDRA PAIKARAY @ TIKI PAIKARAY MP		1479/2025
60	D-ABLAPL/9349/2025 ABLAPL/3570/2025	NIKESH RANA MP		1480/2025
61	D-ABLAPL/7905/2025 ABLAPL/2960/2025	PITAMBAR BEHERA MP		1481/2025
62	D-ABLAPL/39068/2024 ABLAPL/61/2025	SUBRAT MONTRY @ SUBRAT MOHANTY MP		1482/2025
63	D-MACA/1353/2017 MACA/1353/2017	SATYABHAMA PATRA MP	M/S.PRADEEP KR.MISHRA	2020/2025
64	D-MACA/813/2018 MACA/813/2018	CHOLAMANDALAM MS G.I.CO.LTD. MP		2021/2025
65	D-MACA/31209/2025 MACA/ /	SUSAMA PANDA MP	SATYABRATA SENAPATI	2022/2025
66	D-MACA/28263/2024 MACA/676/2024	MANAGER, CLAIM(LEGAL) ORIENTAL INSURANCE COMPANY LTD., BBSR MP		2023/2025
67	D-MACA/14833/2025 MACA/523/2025	NEW INDIA ASSURANCE CO. LTD.,KORAPPUTRAMOD KUMAR TRIPATHY MP		2024/2025
68	D-MACA/30240/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD.,BALASORE MP	SOMNATH ROY	2025/2025
69	D-CRLMC/611/2025 CRLMC/129/2025	DHANANJAY MOHANTY MP		2167/2025
70	D-CRLMC/809/2025 CRLMC/208/2025	DHANANJAY MOHANTY MP		2168/2025
71	D-CRLMC/24251/2025 CRLMC/ /	PRADEEP KUMAR PRADHAN MP	ARIJEET MISHRA	2169/2025
72	D-CRLMC/8869/2025 CRLMC/1281/2025	KALIA MAJHI@SARBESWAR PAIKRAY@ MAJHI MP		2170/2025
73	D-CRLMC/24286/2025 CRLMC/ /	MANAS RANJAN DASH MP	BIJAYA KUMAR RAGADA	2171/2025
74	D-CRLMC/24296/2025 CRLMC/ /	SANDEEP KUMAR TIWARI MP	MD.G.MADANI	2172/2025
75	D-CRLMC/24306/2025 CRLMC/ /	KUMAR BHAGYAJEET SETHI MP	PARTHA SARATHI DAS	2173/2025
76	D-CRLMC/24309/2025 CRLMC/ /	TUSHAR KUMAR PATNAIK MP	RABINDRA NATH PRUSTY	2174/2025
77	D-CRLMC/24311/2025 CRLMC/ /	ANJALI SAHOO MP	ATMAJIT MANMITH DAS	2175/2025
78	D-CRLMC/24325/2025 CRLMC/ /	PRAFULLA MALATI @ SOBI MALATI MP	SASWAT JENA	2176/2025
79	D-CRLMC/23612/2025 CRLMC/ /	VASANTADA DEVADANAM @ MOHAMMAD PRASANTA KUMAR JENA MP		2177/2025
80	D-CRLMC/18293/2025 CRLMC/2306/2025	PRAKASH TRIPATHY MP		2178/2025
81	D-CRLMC/24353/2025 CRLMC/ /	M/S. SWARNA SAKHA ESTATES AND BUILDERS (P) LTD.,BBSR MP	HIRSHIPRADEEP PRADHAN	2179/2025
82	D-CRLMC/24351/2025 CRLMC/ /	BUDHIA @ BUDHESWAR BAIRIGANJAN @SUNDARSHINIBHAIRIGANJAN MP		2180/2025
83	D-CRLMC/24356/2025 CRLMC/ /	M/S. SWARNA SAKHA ESTATES AND BUILDERS (P) LTD.,BBSR MP	HIRSHIPRADEEP PRADHAN	2181/2025
84	D-CRLMC/24351/2025 CRLMC/ /	BUDHIA @ BUDHESWAR BAIRIGANJAN @SUNDARSHINIBHAIRIGANJAN MP		2182/2025
85	D-CRLMC/24373/2025 CRLMC/ /	NAMALA VEERA @ VORA VENKATA SATYANARAYANMSURTY KATHAPALLI PADMAJA MP		2183/2025
86	D-CRLMC/24385/2025 CRLMC/ /	RAJESH KUMAR KHATUA MP	SUSANTA KUMAR BARAL	2184/2025
87	D-CRLA/286/2016 CRLA/286/2016	NETRANANDA DANDASENA MP	M/S.SATYABRATA PRADHAN	2193/2025
88	D-CRLA/23232/2025 CRLA/ /	AJIT NAG MP	AMITAV DAS(SR. ADV.)	2194/2025
89	D-CRLA/24247/2025	NAGEN DEHURY	ARIJEET MISHRA	

	CRLA/ /	MP		2195/2025
90	D-CRLA/24247/2025	NAGEN DEHURY	ARIJEET MISHRA	
	CRLA/ /	MP		2196/2025
91	D-CRLA/24248/2025	MADANANANDA DASH	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		2197/2025
92	D-CRLA/24248/2025	MADANANANDA DASH	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		2198/2025
93	D-CRLA/24292/2025	SHIBA SAHU	SOUMIK SPANDAN TRIPATHY	
	CRLA/ /	MP		2199/2025
94	D-CRLA/24292/2025	SHIBA SAHU	SOUMIK SPANDAN TRIPATHY	
	CRLA/ /	MP		2200/2025
95	D-CRLA/24314/2025	SANATAN NAIK	BHARAT BHUSAN ROUSTRAY	
	CRLA/ /	MP		2201/2025
96	D-CRLA/24314/2025	SANATAN NAIK	BHARAT BHUSAN ROUSTRAY	
	CRLA/ /	MP		2202/2025
97	D-CRLA/35355/2024	BASUDEV @BASU RATHA	SAUBHAGYA KETAN NAYAK	
	CRLA/1211/2024	MP		2203/2025
98	D-CRLA/24334/2025	MANOJ KUMAR NAYAK	BIDYUTLATA MOHANTY	
	CRLA/ /	MP		2204/2025
99	D-CRLA/24334/2025	MANOJ KUMAR NAYAK	BIDYUTLATA MOHANTY	
	CRLA/ /	MP		2205/2025
100	D-CRLA/24333/2025	SANTOSH GOUDA	SULOCHANA PATRO	
	CRLA/ /	MP		2206/2025
101	D-CRLA/24334/2025	MANOJ KUMAR NAYAK	BIDYUTLATA MOHANTY	
	CRLA/ /	MP		2207/2025
102	D-CRLA/24333/2025	SANTOSH GOUDA	SULOCHANA PATRO	
	CRLA/ /	MP		2208/2025
103	D-CRLA/388/2019	PRAMOD SAHOO		2209/2025
	CRLA/388/2019	MP		
104	D-WA/31923/2025	STATE OF ODISHA	BISWABARA DASH,A.S.C	
	WA/ /	MP		3559/2025
105	D-WA/31923/2025	STATE OF ODISHA	BISWABARA DASH,A.S.C	
	WA/ /	MP		3560/2025
106	D-WA/31924/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3561/2025
107	D-WA/31924/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3562/2025
108	D-WA/31924/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3563/2025
109	D-WA/31925/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3564/2025
110	D-WA/31925/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3565/2025
111	D-WA/31925/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3566/2025
112	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3567/2025
113	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3568/2025
114	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3569/2025
115	D-WA/31959/2025	SUVENDU KUMAR SAHOO	UPENDRA KUMAR SAMAL	
	WA/1378/2025	MP		3570/2025
116	D-WA/17008/2024	DEBAKANTA ROUT	SOUMYA MISHRA	
	WA/751/2024	MP		3571/2025
117	D-WA/17008/2024	DEBAKANTA ROUT	SOUMYA MISHRA	
	WA/751/2024	MP		3572/2025
118	D-WA/31968/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3573/2025
119	D-WA/31968/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3574/2025
120	D-WA/31969/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3575/2025

121	D-WA/31969/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3576/2025
122	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3577/2025
123	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3578/2025
124	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3579/2025
125	D-WP(C)/31915/2025 WP(C)/ /	SUDHANSU SHEKHAR PATI MP	JANAKALYANA MOHANTY	13426/2025
126	D-WP(C)/31928/2025 WP(C)/22260/2025	NIRANJAN MISHRA MP	BISHAL BAIVAB	13427/2025
127	D-WP(C)/31929/2025 WP(C)/22256/2025	JITENDRA KUMAR PATEL MP	SUVASHISH PATTANAIK	13428/2025
128	D-WP(C)/31916/2025 WP(C)/22272/2025	UMA MAHESWAR WSHG MP	SRINIVAS MOHANTY	13429/2025
129	D-WP(C)/130/2022 WP(C)/130/2022	PEDDINTI JANAKI RAO @ P.JANAKI RAO MP	PRASANNA KUMAR MISHRA	13430/2025
130	D-WP(C)/31931/2025 WP(C)/ /	KUSHA NAYAK MP	KAMALAKANTA NAYAK	13431/2025
131	D-WP(C)/31933/2025 WP(C)/ /	SIVARAM GOUDA MP	KAMALAKANTA NAYAK	13432/2025
132	D-WP(C)/31934/2025 WP(C)/ /	SIMANCHALA SWAIN MP	KAMALAKANTA NAYAK	13433/2025
133	D-WP(C)/11772/2016 WP(C)/11772/2016	BIPIN KARNA MP	RAMA CHANDRA RATH	13434/2025
134	D-WP(C)/36574/2023 WP(C)/36574/2023	NILAKANTHA RATH MP	MANOJ KUMAR PANDA	13435/2025
135	D-WP(C)/31756/2025 WP(C)/ /	SARASWATI JENA MP	SUJATA DASH	13436/2025
136	D-WP(C)/12704/2025 WP(C)/9169/2025	DR.SARAT KUMAR PARIDA MP	JAJATI KESHARI KHUNTIA	13437/2025
137	D-WP(C)/31957/2025 WP(C)/ /	SK. RAHIMUDDIN MP	PRAVAT KUMAR DAS	13438/2025
138	D-WP(C)/31961/2025 WP(C)/ /	KRUSHNA CHANDRA ROUT MP	PRIYA RANJAN SINGH	13439/2025
139	D-WP(C)/31963/2025 WP(C)/22304/2025	BAPUN BARIK MP	SUKANTA KUMAR DALAI	13440/2025
140	D-WP(C)/31970/2025 WP(C)/ /	HRUSHIKESH PATRO MP	LALATENDU SAMANTARAY	13441/2025
141	D-WP(C)/31973/2025 WP(C)/ /	M/S KALINGA POLYPACK PVT LTD, CUTTACK MP	KP UDAYA SENAPATI	13442/2025
142	D-WP(C)/31975/2025 WP(C)/22305/2025	DIPTIRANJAN PARIDA MP	RUPESH KUMAR KANUNGO	13443/2025
143	D-WP(C)/31978/2025 WP(C)/ /	DEVENDER @ DEBENDRA SINGH MP	BHAWANI SANKAR PANIGRAHI	13444/2025
144	D-WP(C)/31987/2025 WP(C)/22309/2025	SUDHIR KUMAR PATNAIK MP	NILAMADHAB SARKAR	13445/2025
145	D-WP(C)/31991/2025 WP(C)/ /	SURESH CHANDRA NANDA MP	AGASTI KANUNGO	13446/2025
146	D-WP(C)/31992/2025 WP(C)/ /	BAL BAHADUR THAPA MP	RABINARAYAN MISHRA	13447/2025
147	D-WP(C)/11668/2023 WP(C)/11668/2023	ASHIS BABU MP	BISWAJIT RANJAN TRIPATHY	13448/2025
148	D-WP(C)/31997/2025 WP(C)/ /	MAHADEB MALLIK @ MAHADEVE MALLIK MP	KR JUNA CHARANA BEHERA	13449/2025
149	D-WP(C)/31999/2025 WP(C)/ /	MAA KAMALA SHG, BALASORE MP	SATYAJIT MOHAPATRA (2)	13450/2025
150	D-WP(C)/32012/2025 WP(C)/ /	THE MANAGING DIRECTOR ODISHA STATE MP	SONOUSANVI BISHRA KHURDA	13451/2025
151	D-WP(C)/32013/2025 WP(C)/ /	SANKAR MOHANTY MP	ASHUTOSH KUANR	13452/2025
152	D-WP(C)/20451/2022	SATYABHAMA CHHATOI		

	WP(C)/20451/2022	MP		13453/2025
153	D-WP(C)/20452/2022	PRALAYA KUMAR ACHARYA		
	WP(C)/20452/2022	MP		13454/2025
154	D-WP(C)/32007/2025	LAXMI PARASETH	BIJAYA KUMAR PARIDA 2	
	WP(C)/ /	MP		13455/2025
155	D-WP(C)/32022/2025	MUNIBARA MAHANTA	LALITENDU BHUYAN	
	WP(C)/ /	MP		13456/2025
156	D-WP(C)/32021/2025	CHAITANYA BEHERA	SK. ZAFARULLA	
	WP(C)/ /	MP		13457/2025
157	D-WP(C)/32025/2025	HEMANTA KUMAR DASH	OMKAR DEVDAS	
	WP(C)/ /	MP		13458/2025
158	D-WP(C)/29628/2025	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP	PRADIP KUMAR DAS	
	WP(C)/20513/2025	MP		13459/2025
159	D-WP(C)/29628/2025	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP		
	WP(C)/20513/2025	MP		13460/2025
160	D-WP(C)/30572/2025	SAMBHU PRASAD PATRA	SASWATI MOHAPATRA	
	WP(C)/21496/2025	MP		13461/2025
161	D-WP(C)/29628/2025	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP	PRADIP KUMAR DAS	
	WP(C)/20513/2025	MP		13462/2025
162	D-WP(C)/29628/2025	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP		
	WP(C)/20513/2025	MP		13463/2025
163	D-WP(C)/32031/2025	BABULA SAHU	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		13464/2025
164	D-WP(C)/32032/2025	BABULA SAHU	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		13465/2025
165	D-WP(C)/32033/2025	BABULA SAHU	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		13466/2025
166	D-WP(C)/32037/2025	SARASADA SERVICE COOPERATIVE SOCIETY (SSCS), HARIDRSKAL		
	WP(C)/ /	MP		13467/2025
167	D-WP(C)/32024/2025	SIMANCHALA SATAPATHY	RAJJEET ROY	
	WP(C)/ /	MP		13468/2025
168	D-WP(C)/32042/2025	MANOJ KUMAR PRADHAN	SUDHEER KUMAR SAHOO	
	WP(C)/ /	MP		13469/2025
169	D-WP(C)/32047/2025	UNION OF INDIA	SATYA SINDHU KASHYAP	
	WP(C)/ /	MP		13470/2025
170	D-WP(C)/18860/2025	PRADIPTA KUMAR SAHOO	SUBHADUTTA ROURAY	
	WP(C)/15058/2025	MP		13471/2025
171	D-WP(C)/32041/2025	BHAKTA BATSALA PRADHAN	SAKTIDHARA MISHRA	
	WP(C)/ /	MP		13472/2025
172	D-WP(C)/32046/2025	BANDANA MALLIK	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		13473/2025
173	D-WP(C)/32055/2025	GOURI SANKAR JENA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		13474/2025
174	D-WP(C)/32061/2025	SISHULA SAHOO @ SHISHULA SAHOO	AMITAV TRIPATHY	
	WP(C)/ /	MP		13476/2025
175	D-WP(C)/21729/2025	SHRI RAMA CHANDRA SWAIN CHARITABLE TRUST, WEST BENGAL		
	WP(C)/16606/2025	MP		13478/2025
176	D-WP(C)/25178/2025	ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD, BBSR		
	WP(C)/17807/2025	MP		13479/2025
177	D-WP(C)/25191/2025	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD. (MARKFED), KHURDA		
	WP(C)/17814/2025	MP		13480/2025
178	D-WP(C)/25180/2025	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD. (MARKFED), BBSR		
	WP(C)/17815/2025	MP		13481/2025
179	D-WP(C)/25189/2025	ODISHA STATE CO-OPEARTIVE MARKETING FEDERATION LTD., BBSR		
	WP(C)/17816/2025	MP		13482/2025
180	D-WP(C)/25182/2025	ODISHA STATE CO-OPEARTIVE MARKETING FEDERATION LTD, BBSR		
	WP(C)/17818/2025	MP		13483/2025
181	D-WP(C)/25196/2025	ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD., BBSR		
	WP(C)/17819/2025	MP		13484/2025
182	D-WP(C)/25177/2025	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD. (MARKFED), BBSR		
	WP(C)/17820/2025	MP		13485/2025
183	D-WP(C)/25185/2025	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD. (MARKFED), BBSR		
	WP(C)/17822/2025	MP		13486/2025

184	D-WP(C)/18830/2025 WP(C)/13058/2025	SUSANT KUMAR PANIGRAHI MP	SOUGAT DASH	13487/2025
185	D-WP(C)/32070/2025 WP(C)/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA	13488/2025
186	D-WP(C)/32076/2025 WP(C)/ /	BIKRAM BHOI MP	BISWABIHARI MOHANTY	13489/2025
187	D-WP(C)/32077/2025 WP(C)/ /	PUSPANJALI PASCHIMA KABAT MP	ANANTA NARAYAN PATTANAYAK	13490/2025
188	D-WP(C)/32078/2025 WP(C)/ /	ASHOK KUMAR JENA MP	BABITA KUMARI PATTANAİK	13491/2025
189	D-WP(C)/32079/2025 WP(C)/ /	ANIL KUMAR PRADHAN MP	BABITA KUMARI PATTANAİK	13492/2025
190	D-WP(C)/32080/2025 WP(C)/ /	M/S. TATA STEEL LTD., JAJPUR MP	JNANESH MOHANTY	13493/2025
191	D-WP(C)/32082/2025 WP(C)/ /	SUNIL GURUNG MP	BABITA KUMARI PATTANAİK	13494/2025
192	D-WP(C)/32083/2025 WP(C)/ /	REWATI RAMAN NEUPANE MP	BABITA KUMARI PATTANAİK	13495/2025
193	D-WP(C)/32084/2025 WP(C)/ /	BHIM BAHADUR GURUNG MP	BABITA KUMARI PATTANAİK	13496/2025
194	D-WP(C)/32089/2025 WP(C)/ /	M/S TATA STEEL LTD, MUMBAI MP	SARADA PRASANNA SARANGI	13497/2025